

Singareni Collieries Company Limited, for the year 1969-70.

- (ii) Annual Report of the Singareni Collieries Company Limited, for the year 1969-70 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library See No. LT-362/71.*]

- (2) A copy of the Aluminium (Control) Amendment Order, 1971 (Hindi and English versions) published in Notification No. S. O. 2084 in Gazette of India dated the 24th May, 1971, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [*Placed in Library. See No. LT-363/71.*]

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT AND ACCOUNTS OF N. C. D. C.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): On behalf of Shri Annasahib P. Shinde, I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—
- (i) The Orissa Rice (Movement Control) Second Amendment Order, 1971, published in Notification No. G. S. R. 687 in Gazette of India dated the 7th May, 1971.
 - (ii) The Roller Mills Wheat Products (Ex-mill) Price Control (Amendment) Order, 1971, published in Notification No. G. S. R. 890 in Gazette of India dated the 31st May, 1971.
 - (iii) The Delhi Roller Mills Wheat Products (Ex-mill and Retail)

Price Control (Amendment) Order, 1971, published in Notification No. G. S. R. 891 in Gazette of India dated the 31st May, 1971. [*Placed in Library. See No. LT-364/71.*]

- (2) A copy of the Certified Accounts (Hindi and English Versions) of the National Cooperative Development Corporation, New Delhi, for the year 1969-70 along with the Audit Report thereon, under sub-section (4) of section 17 of the National Cooperative Development Corporation Act, 1962. [*Placed in Library. See No. LT-365/71.*]

INDUSTRIAL EMPLOYMENT AMDT. RULES AND EMPLOYEES STATE INSURANCE AMDT. RULES

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA): I beg to lay on the Table—

- (1) A copy of the Industrial Employment (Standing Orders) Central (Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 732 in Gazette of India dated the 22nd May, 1971, under sub-section (3) of section 15 of the Industrial Employment (Standing Orders) Act, 1946. [*Placed in Library. See No. LT-366/71.*]
- (2) A copy of the Employees' State Insurance (Central) Amendment Rules, 1971 (Hindi and English versions) published in Notification No. G. S. R. 362 in Gazette of India dated the 20th March, 1971, under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948. [*Placed in Library. See No. LT-367/71.*]